GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:2514 ANSWERED ON:16.08.2011 CHARGES FOR ISI CERTIFICATION Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

e:

(a) whether micro and small scale industries are being charged exorbitant fees for obtaining ISI certificates;

(b) if so, the details thereof;

(c) whether the Government proposes to reduce/abolish such fees for the said industries for promotion of their business; and

(d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) to (d): No, Madam. Minimum marking fee for micro and small scale industries is worked out based on actual expense likely to be incurred by BIS in the operation of licence. Further, BIS is giving concession in minimum marking fee to small scale industry.

There is at present no proposal to reduce/ abolish fee for said industries.